

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IB/1616/2023

PETITION NUMBER : IBA/315/2020

**NAME OF THE APPLICANT : K J Vinod (RP)
M/s RMA Metals & Alloys Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 33(2) of IBC 2016,

ORDER

Mr. K J Vindod, Ld. RP in person. Ld. Counsel Mr. Varun Srinivasan is present. Ld. Counsel Mr. Darwin for M/s. Shriram Finance. Ld. Counsel Mr. M.S. Viswanathan for Canara Bank.

In this case RP sought payment of fee from the Financial Creditors Shriram Finance and Canara Bank. The Counsel for Creditors Shriram Finance stated that they would be making the payment within 2 weeks and Counsel for the Canara Bank sought the claim from the RP to be submitted so that he will take instruction from the bank and submit a memo.

One week time allowed.

RP is directed to submit the claim before the Canara Bank.

List the Application for hearing on **03.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk